

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 185/16	IA 100/17 in TP 74/17	Hearing	433(e) /433(f)	Chem Trend Chemi cals Co. Pvt Ltd Vs Falcon Tyres Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

No representation for petitioner. Counsel for petitioner is absent. Petitioner is also called, absent. Objections not complied.

List it on 28.08.2017.

MEMBER (J)

MEMBER (T)